

**Central Administrative Tribunal  
Jammu Bench, Jammu**

**T.A. No.62/1868/2020  
(SWP.No.1414/2002)**

**Dated this the 27<sup>th</sup> day of October, 2020**

**(Through Video Conferencing)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd.Jamshed, Member (A)**

**Dr. Nishu Vakil, aged 29 years, D/o. Ghulam Rasool Vakil,  
R/o. Nishat, Srinagar.**

**..... Applicant**

**(By Advocate : M/s. Zafar Law Associates – Not present)**

**V e r s u s**

1. State of Jammu and Kashmir, through Principal Secretary to Government, Health & Medical Education Department, Civil Secretariat, Jammu.
2. Director, Health Services, Kashmir Division, Old Secretariat, Srinagar.
3. Principal, Government Dental College, Srinagar.

**..... Respondents**

**(By Advocate : Mr. Sudesh Mogtra, DAG)**

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

The applicant was appointed as Dental Surgeon on ad hoc basis through an order dated 09.05.2002. Initially, she was posted at one place and thereafter she was transferred to Sub-Divisional Hospital at Tangmag. Thereafter, she was transferred to Government Dental College at Srinagar. Stating that her appointment was only for 89 days and apprehending that her services may be terminated, she filed SWP.No.1414/2002. The said SWP has since been transferred to this Tribunal after it was constituted and it was renumbered as TA.No.1868/2020.

2. Today, the case is posted before us. There is no representation on behalf of the applicant. We perused the record and heard Mr.Sudesh Magotra, learned Dy. Advocate General, for the Respondents.

3. The Writ Petition itself was filed on the basis of the apprehension that the services of the applicant may not be continued. No interim order was passed in the Writ Petition. 18 years have elapsed and it is not known whether the applicant is in service or not. The TA has become infructuous and it is accordingly dismissed. .There shall be no orders as to costs.

( Mohd.Jamshed )  
Member (A)  
October 27, 2020

dsn

( Justice L. Narasimha Reddy )  
Chairman